

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO 26(ND)12
CA. NO.

CORAM:


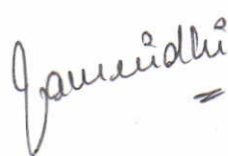
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016**

**NAME OF THE COMPANY: M/s. Dr. Virender Bhati V/s. M/s. Forsen Healthcare Pvt. Ltd. &
Ors.**

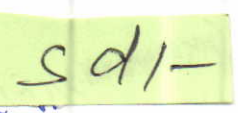
SECTION OF THE COMPANIES ACT: 397/398

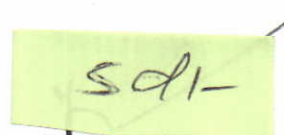
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	S. Itari/Haran Adv		Petitioner	
2	SAMRIDHI GOGIA ADV		Respondents	
3	Hanshik Agarwal			

ORDER

Learned Counsel for the parties are present. Learned counsel seek and are given two weeks' time to advance the arguments in the matter.

List for on 24.10.2016.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)